

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

MONDAY, OCTOBER 14, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

PRE-LUNCH SESSION (UPTO 12:15 P.M.) : CRIMINAL APPEALS, JAIL APPEALS & GOVT. APPEALS (UPTO THE YEAR 2016), CRL. MISC. APPLICATIONS UNDER SECTION 482 CRPC (2023 & ONWARDS), BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATIONS (2023 & ONWARDS), PRE-LUNCH SESSION (12:15 P.M. ONWARDS) : APPEALS FROM ORDER INCLUDING MACP APPEALS (FOR THE YEAR 2019 & 2020), POST LUNCH SESSION: WRIT PETITION SERVICE SINGLE (2021 & ONWARDS), FIRST APPEALS (UPTO THE YEAR 2020) AND SECOND APPEALS (UPTO THE YEAR 2020) - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C528/499/2024	YOGESH KASHYAP Versus CHARANJEET	AKSHAY PRADHAN	
	WITH IA/1/2024 FOR STAY APPLICATION			
2	C528/509/2024	SATYAVEER SINGH Versus VIKINT KUMAR AND ANOTHER	MEHBOOB RAHI VISHAL KUMAR NAUTIYAL SHALINI THAKRAL	
3	C528/648/2024	HEM CHANDRA JOSHI AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	C528/654/2024	SHOAIB MALIK Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	PANKAJ SEMWAL G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
5	C528/655/2024	SHAMSHAD QURESHI Versus STATE OF UTTARAKHAND AND ANOTHER	A K BENIWAL BILAL AHMED	G.A.
6	C528/657/2024	AMIT MALLIK AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	S K MANDAL	G.A.
	WITH			

IA/1/2024 FOR STAY APPLICATION

7	C528/659/2024	SUNIL BISHT Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				
8	C528/660/2024	JANAKNANDAN PANT Versus STATE OF UTTARAKHAND AND ANOTHER	SACHIN PANWAR ANAND SINGH	M S BISHT G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION				
9	ABA/964/2024	AMARJEET SINGH Versus STATE OF UTTARAKHAND	M S BHANDARI	G.A.
10	ABA/965/2024	MOHD AZEEM Versus STATE OF UTTARAKHAND	NISHANT KRISHNA ADHIKARI	G.A.
11	ABA/997/2024	SACHIN Versus STATE OF UTTARAKHAND	SHUBHR RASTOGI	G.A.
12	ABA/998/2024	SACHIN Versus STATE OF UTTARAKHAND	SHUBHR RASTOGI	G.A.
13	ABA/999/2024	VISHAL BAKSHI Versus STATE OF UTTARAKHAND AND OTHERS	DEEPAK SHARMA	G.A.
WITH IA/1/2024 FOR INTERIM BAIL APPLICATION				
14	BA1/1895/2024	SONI DEVI Versus STATE OF UTTARAKHAND	VISHAL KUMAR NAUTIYAL SHALINI THAKRAL	G.A.
15	BA1/1902/2024	IRFAN Versus STATE OF UTTARAKHAND	SHARIQ KHURSHID	G.A.
16	BA1/1903/2024	LAKHVINDER MEHRA ALIAS LAVI Versus STATE OF UTTARAKHAND	AJAY JOSHI D C S RAWAT	G.A.

*** FRESH CASES AS DEFECTIVE ***

17	C482/575/2024	ANUJ KUMAR VERMA Versus STATE OF UTTARAKHAND AND ANOTHER	D P MITTAL	G.A.
WITH IA/1/2024 FOR COMPROMISE APPLICATION				

*** ORDERS ON APPLICATIONS ***

18 IA/5/2024 FOR SECOND BAIL APPLICATION
IN
CRLA/69/2022 RAJAT Versus STATE OF UTTARAKHAND
DIVYA JAIN G.A.
DEVANSH
SINGH
GYAN MATI
KUSHWAHA
SHWETA JAIN

CONNECTED WITH

18(1) IA/6/2024 FOR SECOND BAIL APPLICATION
IN
CRLA/70/2022 SAGAR Versus STATE OF UTTARAKHAND
DIVYA JAIN G.A.
DEVANSH
SINGH
GYAN MATI
KUSHWAHA
SHWETA JAIN

*** ORDER MATTERS ***

19 BA1/692/2023 RAM BILAS YADAV Versus STATE OF UTTARAKHAND
MANISHA G.A.
BHANDARI
DHURV
CHANDRA

20 ABA/851/2023 KASIM ALIAS ABRISH Versus STATE OF UTTARAKHAND
ZAFAR G.A.
SIDDIQUE

CONNECTED WITH

20(1) ABA/853/2023 KASIM ALIAS ABRISH Versus STATE OF UTTARAKHAND
ZAFAR G.A.
SIDDIQUE

21 BA1/1961/2023 VINAY VERMA ALIAS BANTU Versus STATE OF UTTARAKHAND
AISHWARYA S.R.S.GILL,
THAPLIYAL, DHE MILIND RAJ,
ERAJ KUNDAN SINGH
JOSHI, ABHISHE (FOR
K VERMA, COMPLAINANT)
G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

22 BA1/2464/2023 RAM BILAS YADAV Versus DIRECTORATE OF ENFORCEMENT
MANISHA ATUL
BHANDARI BAHUGUNA
G.A.

WITH

IA/7/2024 FOR MISCELLANEOUS APPLICATION

23 BA1/2763/2023 ARJUN RATHI Versus STATE OF UTTARAKHAND
DHEERAJ JOSHI G.A.
SHUBHAM
SAHARAWAT
NAVNEET
KAUSHIK

24 BA3/14/2024 KAUSHAL KISHORE RAJPUT Versus
SHARIQ G.A.
KHURSHID

		STATE OF UTTARAKHAND	(LEGAL AID LAWYER)	
25	BA2/203/2024	AMIR Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
26	BA2/247/2024	THAKUR MANDAL Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
27	BA2/248/2024	JAI SINGH Versus STATE OF UTTARAKHAND	DIVYA JAIN SHWETA JAIN	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
28	ABA/524/2024	NAFEES Versus STATE OF UTTARAKHAND	BILAL AHMED	ALOK KUMAR (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION CONNECTED WITH			
28(1)	BA1/1063/2024	ANEES Versus STATE OF UTTARAKHAND	Y C BRIJWASI	ALOK KUMAR(FOR INFORMANT) G.A.
	CONNECTED WITH			
28(2)	BA1/1600/2024	KURBAN ALI Versus STATE OF UTTARAKHAND	A K BENIWAL BILAL AHMED	ALOK KUMAR (FOR COMPLAINANT) G.A.
29	ABA/595/2024	SURESH VISHWAS Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS ANAND GYAN MATI KUSHWAHA	G.A. KISHORE KUMAR
30	ABA/600/2024	ASHISH VERMA Versus STATE OF UTTARAKHAND	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	NIPUSH MOLA JOSHI, AVINASH JINA(FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR STAY VACATION APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION CONNECTED WITH			
30(1)	ABA/601/2024	SHIVANI BANSAL AND ANOTHER Versus STATE OF UTTARAKHAND	PALLAVI BAHUGUNA DR. KARTIKEY	NIPUSH MOLA JOSHI, AVINASH JINA (FOR

HARI GUPTA
RAFAT MUNIR
ALI
IRUM ZEBA
COMPLAINANT)
G.A.

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

31 BA1/712/2024 SUNIL ARYA DEVANSH KAUSHIK G.A.
Versus
STATE OF UTTARAKHAND

WITH
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

32 ABA/806/2024 ARADHANA CHAUDHARY AND RAJVEER SINGH G.A.
OTHERS
Versus
STATE OF UTTARAKHAND

33 ABA/853/2024 SAHAB SINGH VIKAS ANAND MEDHA PANDE,
Versus SUNDER SINGH
STATE OF UTTARAKHAND MEHRA (FOR
COMPLAINANT
G.A.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

33(1) ABA/854/2024 GURJEET SINGH VIKAS ANAND MEDHA PANDE,
Versus SUNDER SINGH
STATE OF UTTARAKHAND MEHRA (FOR
COMPLAINANT
G.A.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

34 ABA/855/2024 KAMLA JOSHI POORAN SINGH G.A.
Versus RAWAT
STATE OF UTTARAKHAND BABITA JALAL

CONNECTED WITH

34(1) ABA/813/2024 RADHA LOHANI POORAN SINGH G.A.
Versus RAWAT
STATE OF UTTARAKHAND BABITA JALAL

CONNECTED WITH

34(2) ABA/838/2024 JAGDISH CHANDRA LOHANI POORAN SINGH G.A.
Versus RAWAT
STATE OF UTTARAKHAND BABITA JALAL

35 ABA/863/2024 AMIT SRIVASTAVA AND ANOTHER HARSH TANEJA G.A.
Versus M K RAY
STATE OF UTTARAKHAND

36 BA1/935/2024 SUCHCHA SINGH DEEP CHANDRA G.A.
Versus JOSHI
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IA/3/2024 FOR SHORT TERM BAIL APPLICATION
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLEMENTARY AFFIDAVIT

- 37 ABA/940/2024 KAMAL JEET Versus SANJAY KUMAR G.A.
STATE OF UTTARAKHAND
- 38 BA1/946/2024 RAKENDU UPADHYAY Versus NARENDRA BALI G.A.
STATE OF UTTARAKHAND RAJEEV BHATT
- 39 BA1/968/2024 PARAS KAPOOR Versus MOHD.SAFDAR, G.A.
STATE OF UTTARAKHAND SHAKIB HUSAIN
- 40 BA1/1490/2024 SHIVAM ARORA Versus VIKAS KUMAR G.A.
STATE OF UTTARAKHAND GUGLANI

NOTE : CONNECTED BA1/1280/2024 IS DECIDED.

CONNECTED WITH

- 40(1) BA1/1280/2024 KRRISH GIROTI Versus PAWAN MISHRA G.A.
STATE OF UTTARAKHAND
- 41 BA1/1550/2024 UTTAM MANDAL Versus PREM PRAKASH G.A.
STATE OF UTTARAKHAND BHATT (LEGAL AID)

WITH

IA/1/2024 FOR EXEMPTION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

- 42 BA1/1572/2024 SAGEER AHMAD Versus VIKAS SINGH G.A.
STATE OF UTTARAKHAND YADAV
KARAN SINGH
DUGTAL
- 43 BA1/1616/2024 MEER ALAM Versus ARVIND KUMAR G.A.
STATE OF UTTARAKHAND AND SHARMA
ANOTHER RAMESH
NAINWAL

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT

CONNECTED WITH

- 43(1) BA1/1653/2024 NOOR ALAM AND ANOTHER Versus MOHD MATLUB G.A.
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

- 44 BA1/1624/2024 SHASHI Versus MALA DHAWAN, G.A.
STATE OF UTTARAKHAND GEETA SAJWAN,
VARNAV
SOMWAL,
REEMA RANA

WITH

IA/1/2024 FOR EXEMPTION APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

45	BA1/1637/2024	RAVINDRA Versus STATE OF UTTARAKHAND	PRADEEP KUMAR CHAUHAN NAVEEN SINGH MER VIJAY KUMAR CHAUHAN	G.A.
46	BA1/1659/2024	ANKIT Versus STATE OF UTTARAKHAND	CHETNA LATWAL NIPUSHMOLA JOSHI	G.A.
47	BA1/1667/2024	AYAZUDDIN Versus CENTRAL BUREAU OF INVESTIGATION CBI	RAVI BABULKAR RAVI BISHT SUMIT KUMAR SAURABH BABULKAR	LALIT SHARMA DEPUTY S.G.
WITH				
IA/1/2024 FOR AMENDMENT				
48	BA1/1684/2024	NANDAN SINGH ALIAS NANDU Versus STATE OF UTTARAKHAND	R.S.SAMMAL, SARITA BISHT, PIYUSH SAMMAL	G.A.
49	BA1/1711/2024	MOHD. NAZIM ALWI Versus STATE OF UTTARAKHAND	DIVYA JAIN SHWETA JAIN	G.A.
50	BA1/1726/2024	VIMLA RANI Versus STATE OF UTTARAKHAND	RAHUL ADHIKARI	KRISHI SHUKLA BHANDARI, SUNDER SINGH BHANDARI(FOR COMPLAINANT) G.A.
51	BA1/1728/2024	ROHIT RAM Versus STATE OF UTTARAKHAND	SANJAY KUMAR	G.A.
52	BA1/1737/2024	ABHISHEK Versus STATE OF UTTARAKHAND	PANKAJ KUMAR SHARMA	G.A.
53	BA1/1749/2024	GAJRAJ SINGH Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
54	BA1/1754/2024	PREM SINGH DANU Versus STATE OF UTTARAKHAND	DEVESH UPRETI JITENDRA KUMAR	G.A.
55	BA1/1783/2024	HEMRAJ ALIAS RAJESH Versus	HARSHPAL SEKHON	G.A.

STATE OF UTTARAKHAND

56 BA1/1891/2024 AYUSH BHATT PAWAN MISHRA G.A.
Versus
STATE OF UTTARAKHAND

*** ADMISSION MATTERS ***

57 C482/764/2023 VASHEEK ALAM PRIYANSHU SWALEHA
Versus GAIROLA HUSSAIN,
STATE OF UTTARAKHAND AND GURBANI SINGH
ANOTHER G.A.

WITH

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2023 FOR STAY EXTENSION APPLICATION
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/5/2024 FOR STAY VACATION APPLICATION

58 C528/37/2024 ANUJ GUPTA AND ORS AND SHEETAL SUNNY KUMAR
OTHERS SELWAL G.A.
Versus
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/2/2024 FOR COMPOUNDING APPLICATION

59 C482/303/2024 AMANDEEP SINGH VOHRA SUHAIL AHMED G.A.
Versus SIDDIQUI
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

NOTE : CONNECTED C482/248/2023 IS DECIDED.

CONNECTED WITH

59(1) C482/248/2023 M/S HINDUKUSH BIO PRODUCTS PRATEEK G.A.
PRIVATE LIMITED SAXENA
Versus ADITYA PRATAP
STATE OF UTTARAKHAND AND SINGH
ANOTHER

CONNECTED WITH

59(2) C482/2274/2023 AMANDEEP SINGH VOHRA JITENDRA G.A.
Versus CHAUDHARY,
STATE OF UTTARAKHAND AND SUHAIL AHMED
ANOTHER SIDDIQUI,

WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

59(3) C482/2275/2023 AMANDEEP SINGH VOHRA JITENDRA G.A.
Versus CHAUDHARY
STATE OF UTTARAKHAND AND SUHAIL AHMED
ANOTHER SIDDIQUI

WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

59(4)	C482/2276/2023	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	JITENDRA CHAUDHARY, SUHAIL AHMED SIDDIQUI,	G.A.
	WITH IA/1/2023 FOR STAY APPLICATION			
	CONNECTED WITH			
59(5)	C482/2280/2023	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	JITENDRA CHAUDHARY, SUHAIL AHMED SIDDIQUI,	G.A.
	WITH IA/1/2023 FOR STAY APPLICATION			
	CONNECTED WITH			
59(6)	C482/212/2024	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	SUHAIL AHMED SIDDIQUI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
	CONNECTED WITH			
59(7)	C482/213/2024	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	SUHAIL AHMED SIDDIQUI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
	CONNECTED WITH			
59(8)	C482/214/2024	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	SUHAIL AHMED SIDDIQUI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
	CONNECTED WITH			
59(9)	C482/216/2024	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	SUHAIL AHMED SIDDIQUI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
	CONNECTED WITH			
59(10)	C482/218/2024	AMANDEEP SINGH VOHRA Versus STATE OF UTTARAKHAND AND ANOTHER	SUHAIL AHMED SIDDIQUI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
60	C528/385/2024	NEHA GOYAL Versus	MUKESH KUMAR KAPARUWAN	G.A.

		STATE OF UTTARAKHAND AND ANOTHER	KRISHAN MOHAN JOSHI V K KAPARUWAN	
61	C528/613/2024	TUSHAR LOHANI Versus STATE OF UTTARAKHAND AND ANOTHER	TRIBHUWAN CHANDRA PANDEY SURAJ SAFI	MONIKA UPRETI, PIYSH TIWARI, SANDEEP TIWARI G.A.
62	C482/967/2024	SUDHANSHU GARG Versus STATE OF UTTARAKHAND AND ANOTHER	GIRISH CHANDRA LAKHCHAURA DUSHYANT MAINALI NIKHIL BHATT	G.A.

*** ORDERS ON APPLICATIONS (URGENCY) ***

63	BAST/27/2024	NAFEES AHMAD Versus STATE OF UTTARAKHAND	SURAIYA NAAZ HARSHPAL SEKHON	G.A.
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WITH
IA/1/2024 FOR URGENCY APPLICATION

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Causelists generated for Bench ID- 1057 and causlist ID- (1001) 07/10/2024 06:32:34 pm(107)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST III
COURT NUMBER 02
MONDAY, OCTOBER 14, 2024,

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

PRE-LUNCH SESSION (UPTO 12:15 P.M.) : CRIMINAL APPEALS, JAIL APPEALS & GOVT. APPEALS (UPTO THE YEAR 2016), CRL. MISC. APPLICATIONS UNDER SECTION 482 CRPC (2023 & ONWARDS), BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATIONS (2023 & ONWARDS), PRE-LUNCH SESSION (12:15 P.M. ONWARDS) : APPEALS FROM ORDER INCLUDING MACP APPEALS (FOR THE YEAR 2019 & 2020), POST LUNCH SESSION: WRIT PETITION SERVICE SINGLE (2021 & ONWARDS), FIRST APPEALS (UPTO THE YEAR 2020) AND SECOND APPEALS (UPTO THE YEAR 2020) - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPSS/1876/2024	AVINASH CHANDRA SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	HIMANSHU UDAYVEER SINGH	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
2	WPSS/1899/2024	HARI SINGH DIGARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	GANESH KANDPAL GAURAV SHARMA	C.S.C.
3	WPSS/1905/2024	VIMLA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	VINODA NAND BARTH WAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	WPSS/1917/2024	PUSHPA RANA Versus DAIRY DEVELOPMENT AND OTHERS	P S DHAMI	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPSS/1929/2024	RICHA CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
6	WPSS/1930/2024	ANMOL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	HEMANT SINGH MAHRA YOGESH CHANDRA BRIJWASI	PANKAJ MIGLANI C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

7	WPSS/1931/2024	DHEERAJ KUMAR AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	WPSS/1933/2024	SUNIL KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** PART HEARD MATTERS ***

9	WPMS/2069/2023	BHUTANI INTERNATIONAL PVT LTD Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG NIKHIL SINGHAL	SANDEEP KOTHARI G.A. C.S.C.
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WITH
IA/1/2023 FOR STAY APPLICATION
NOTE : PART HEARD.

*** ADMISSION MATTERS (AFTER FRESH) ***

10	WPSS/475/2021	HARI KRISHNA SEMWAL Versus STATE OF UTTARAKHAND THROUGH CHIEF SECRETARY AND OTHERS	SHIVANAND BHATT	C.S.C.
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*** ADMISSION MATTERS ***

11	WPSS/1775/2024	POORAN CHANDRA CHAUBE AND OTHERS Versus UTTARAKHAND STATE CO- OPERATIVE FEDERATION LTD AND OTHERS	HARENDRA BELWAL	C.S.C. SUBHASH UPADHYAY
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WITH
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

11(1)	WPSS/1603/2024	DHIRENDRA CHANDOLA Versus UTTARAKHAND STATE COOPERATIVE FEDERATION AND OTHERS	HARENDRA BELWAL	C.S.C. SUBHASH UPADHYAY
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CONNECTED WITH

11(2)	WPSS/1608/2024	MAHESH CHANDRA JOSHI Versus UTTARAKHAND STATE CO	HARENDRA BELWAL	C.S.C. SUBHASH UPADHYAY
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OPERATIVE FEDERATION AND
OTHERS

CONNECTED WITH

11(3) WPSS/1615/2024 MOHAN CHANDRA KABDAL HARENDRA C.S.C.
Versus BELWAL SUBHASH
UTTARAKHAND STATE CO UPADHYAY
OPERATIVE FEDERATION AND
OTHERS

12 WPSS/1807/2024 KAILASH SINGH SANDEEP C.S.C.
Versus TIWARI
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

13 WPSS/1859/2024 GIRIJA NANDAN LOHANI HARENDRA C.S.C.
Versus BELWAL SUBHASH
UTTARAKHAND STATE CO BHAGWATI UPADHYAY
OPERATIVE FEDERATION LTD BELWAL
AND OTHERS

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

14 WPSS/1860/2024 ANAND BALLABH BRIJWASI HARENDRA C.S.C.
Versus BELWAL SUBHASH
UTTARAKHAND STATE CO BHAGWATI UPADHYAY
OPERATIVE FEDERATION LTD BELWAL
AND OTHERS

15 WPSS/1877/2024 RATIRAM ABHIJAY NEGI RAJESH SHARMA
Versus SNIGDHA C.S.C.
STATE OF UTTARAKHAND AND TIWARI
OTHERS SHUBHAM RANA

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

16 WPSS/1883/2024 MAHESH CHANDRA JOSHI GOPAL K VERMA C.S.C.
Versus RAJAT JOSHI
STATE OF UTTARAKHAND AND
OTHERS

17 WPSS/1886/2024 SHRI VAIBHAV DIXIT ASHISH JOSHI C.S.C.
Versus SHOBHIT JOSHI
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1057 and causlist ID- (1012) 07/10/2024 06:33:23 pm(107)